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every bill as development surcharge to meet the requirement of funds for enhanced capacity addition. NTPC has not taken into account the earning which it would get from this surcharge while estimating the reduction in revenue.

Any reduction of tariff due to enhanced efficiency norms will benefit the SEBs. Loss to SEBs can come from the unscheduled interchanges (UI) charges, which are leviable in the event of failure of SEB to maintain grid discipline. If SEBs maintain grid discipline, they will not be required to pay UI charges.

Evacuation due to Hydro-Electric Projects

1130. SHRIMATI SARLA MAHESHWARI: Will the Minister of POWER be pleased to state:

(a) the number of hydro-clcctric projects in operation and also the projects under construction in the country, State-wise;

(b) the total land area occupied by each of the project;

(c) the number of families subjected to evacuation from the land areas of these projects, project-wise;

(d) whether it is true that majority of the families were not provided alternate rehabilitation facilities; and

(e) if so, the details and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (e) The information is being collected and will be laid on the Table of the House.

Providing drinking water to displaced persons of Bhakhra Dam

†1131. SHRI KRIPAL PARMAR: Will the Minister of POWER be pleased to state:

(a) whether Government of Himachal Pradesh has formulated any scheme to lift water from Bhakhra Beas Management Board's

[†] Original notice of the question was received in Hindi.

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Dam, in order to provide drinking water to the displaced persons of Bhakra Dam now residing at high rising hills of Himachal Pradesh;

(b) if so, whether it is also a fact that BBMB has not granted permission to lift water;

(c) if so, whether Government will grant permission to lift water from the dam in order to provide drinking water to the displaced persons; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (d) The Government of Himachal Pradesh had formulated a comprehensive scheme for supplying drinking water to six villages namely Bhakra. Khulmi, Uttarpar, Makri, Khal and Salohias. On the request of the Government of Himachal Pradesh, the Bhakra Bcas Management Board (BBMB) approved this proposal and has made its share of expenditure. BBMB has already fulfilled its commitment to supply water for this lift water supply scheme.

Advantage of non-fossil fuel based power generation

1132. SHRI K. RAMA MOHANA RAO: Will the Minister of POWER be pleased to state:

(a) what steps the Ministry is taking to pay more attention on nonfossil fuel based generation of power to achieve the goal of "Power to all by 2012";

(b) State-wise production of power through non-conventional energy sources for the last five years; year-wise; and

(c) what arc the advantages of non-fossil fuel sources, apart from environmental and longer life span?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) The Working Group on Power from 10th Plan set up by the Planning Commission has identified feasible capacity addition of 46,939 MW during 10th Plan period. It includes likely addition of 17,311 MW from hydro and 1300 MW from nuclear. The preliminary long-term planning studies have

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